GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA UNSTARRED QUESTION NO. †4075 TO BE ANSWERED ON FRIDAY THE 04th JANUARY 2019 14 PAUSHA SAKA 1940

OUTSTANDING INCOME TAX ON BCCI

†4075. SHRI HARISHCHANDRA CHAVAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether an amount of Rs. 860 crore of income tax is outstanding on Board of Control for Cricket in India (BCCI);
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the reaction of the Government thereto along with the amount out of the said outstanding amount received so far?

ANSWER MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA)

(a) to (c) An amount of Rs. 462.22 crore was outstanding as on 01.04.2018 against Board of Control for Cricket in India (BCCI). The entire demand along with interest was recovered on 10.09.2018.

Further, a fresh demand of Rs. 1,303.48 crore has been raised on 20.12.2018 against BCCI which is yet to fall due for recovery as per the provisions of Incometax Act, 1961.
